



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/760/IB/2018
NAME OF THE PETITIONER(S) : GLOBE ECOLOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : REGEN POWERTECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	S. Aravindan for For Mgmt & Assoc	Counsel for Corporate Debtor	
2	Pranav Thekkur	Adv for Applicant	

ORDER

Counsel for Petitioner/Operational Creditor present. Counsel for Respondent/Corporate Debtor present and submitted that already they have paid a part amount of Rs.25 Lakhs of the accepted claim amount. Today the Respondent's counsel handedover a cheque for Rs.25 Lakhs dated 30/08/2018 to the Petitioner's counsel . As per the settlement, it is agreed between the parties that an amount of Rs.80,09,534/- has to be paid to the Petitioner in four instalments which is ending on 31.12.2018. Both counsels prayed for time for filing joint memo of compromise specifying the schedule of payments. At request of both sides, time is enlarged. Put up on 10.09.2018.

- rd -
(S VIJAYARAGHAVAN)
Member (Technical)

- sd -
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)